

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 03/12/2025

(2024) 02 DEL CK 0023

Delhi High Court

Case No: CCP(CO.) No. 24 Of 2016, Company Petition No. 981 Of 2015, 120 Of 2016, CO.APPL. No. 3878 Of 2015, 544, 545 Of 2016, 128 Of 2021

E & M Specialty Co.Inc

APPELLANT

Vs

Anil Wahal (Director)

RESPONDENT

Date of Decision: Feb. 7, 2024

Acts Referred:

Companies (Court) Rules, 1959 - Rule 6, 9, 26

• Companies (Transfer of Pending Proceedings) Rules, 2016 - Rule 5

• Code of Civil Procedure, 1908 - Section 151, Order 23 Rule 3, Order 23 Rule 9

• Companies Act, 1956 - Section 433, 433(e), 433(f), 434, 439

• Companies Act, 2013 - Section 290

• Contempt of Courts Act, 1971 - Section 11, 12

Hon'ble Judges: Dharmesh Sharma, J

Bench: Single Bench

Advocate: Nikhil Palli, Kshitij Pal, Anil Nag, Jyoti Suri, Madhu Suri, Mahima Aggarwal

Final Decision: Dismissed

Judgement